

12.52 hrs.

PAPERS LAID ON THE TABLE

ANNUAL REPORTS OF CENTRAL WAREHOUSING CORPORATION AND FOOD CORPORATION OF INDIA

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE (SHRI ANNASAHEB P. SHINDE): I beg to lay on the Table—

(1) A copy of the Annual Report (Hindi and English versions) of the Central Warehousing Corporation, for the year 1972-73 along with the Audited Accounts and the Audit Report thereon, under sub-section (II) of section 31 of the Warehousing Corporation Act, 1962. [Placed in Library. See No. LT-5726/73].

(2) A copy of the Annual Report (Hindi and English versions) of the Food Corporation of India for the year 1971-72 along with the Audited Accounts, under sub-section (2) of section 35 of the Food Corporation Act, 1964. [Placed in Library. See No. LT-5727/73].

ANNUAL REPORT OF NATIONAL BOOK TRUST AND U.G.C. (DISQUALIFICATION, RETIREMENT AND CONDITIONS OF SERVICE OF MEMBERS) 2ND AMDT. RULES, 1973

THE DEPUTY MINISTER IN THE MINISTRY OF EDUCATION AND SOCIAL WELFARE AND IN THE DEPARTMENT OF CULTURE (SHRI D. P. YADAV): I beg to lay on the Table—

(1) A copy of the Annual Report (Hindi and English versions) of the National Book Trust, India for the year 1971-72. [Placed in Library. See No. LT-5728/73].

(2) A copy of the University Grants Commission (Disqualification, Retirement and Conditions of Service of Members) (Second Amendment) Rules, 1973 (Hindi and English versions)

published in Notification No. G.S.R: 1006 in Gazette of India dated the 15th September, 1973, under sub-section (3) of section 25 of the University Grants Commission Act, 1956. [Placed in Library. See No. LT-5729/73]

12.52½ hrs.

ARREST AND RELEASE OF MEMBER

MR. SPEAKER: I have to inform the House that I have received the following wireless message dated 17th November, 1973 from the Additional Sub-Divisional Magistrate, Bankura Sadar, District Bankura:—

“Shri Ajit Saha, Member of Parliament from 34 Bishnupur (Scheduled Castes) Parliamentary Constituency was arrested to-day the 17th November, 1973 at about 10.25 hours. The place of arrest is in front of Bankura Head Post Office. The arrest was made under Section 151 of the Criminal Procedure Code on the alleged ground that Shri Saha along with others were obstructing the willing employees of the Post Office from entering into the post office for performing their lawful duties. The arrest was made by the Police Officers present on duty on the spot under the command of Sub-Inspector of Police Khagendra Chakravarty of Bankura Police Station. Shri Saha was produced in my court and was discharged. Formal communication follows.”

12.53 hrs.

COMMITTEE ON SUBORDINATE LEGISLATION

NINTH REPORT

SHRI VIKRAM MAHAJAN (Kangra): I beg to present the Ninth Report of the Committee on Subordinate Legislation.